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विभाग से गत सात वर्षों से यह मांग को जा रहां है कि जोधपुर से दिल्ली वाया फाउन्टोन, फब्दारा रीगल एक नई रेलबे लाइन बनाई जाए; और

(स) यदि हां, तां इस दिशा में क्या कार्यवाही करने का विचार हैं?

रेल मंत्रासय तथा संसवीय कार्य विभाग में उप मंत्री (श्री मेल्सिकार्जून): (क) और (स) सूचना इकट्ठी क्ली जा रही है और सभा-पटल पर रस दी जाएगी।

Re-Employment of Superannuated Teaching Staff

9197. SHRI VIRDHI CHANDER JAIN: Will the Minister of EDUCA-TION be pleased to state:

- (a) whether the University of Delhi gives extension of service or re-employment to superannuated teching start;
- (b) if so, the number of such staff now under extension re-employment category-wise, professors, readers, lecturers and other staff;
- (c) what are the criteria laid down for such extensions and whether they are given from year to year;
- (d) the reasons for giving such extension especially when the age of retirement for teaching staff is already 60, which is above that of those employed in Government establishments; and
- (e) whether the Minister is aware that extensions of service of superannuated persons will deprive qualified younger persons of chances to new appointments to teaching posts or to promotions of higher categories?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL); (a) There is no provision in the University Rules for extesnsion in service beyond the age of 60. However, the University can re-employ retired teachers.

- (b) According to the information furnished by Delhi University, the number of University appointed teachers, at present, re-employed is 12 Professors 11 Readers and 3 Lecturers.
- (c) and (d) Re-employment is generally given only in case of distinguished teachers, and if the University considers that it will be in the interest of teaching or research to retain their services. Retired teachers are re-employed for periods not exceeding three years at a time, but not beyond the age of 65.
- (e) Re-employment is made only in exceptional cases, and when retention of services of distinguished teachers are considered desirable.

Railway Crossing Accident at Lodhra village on 29 March 1982

9198. SHRI B. V. DESAI: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that 9 passengers were killed and 11 others injured when a passenger train rammed into the bus at an unmanned railway crossing at Lodhra village, 15 kms. from Mehsana on 29 March, 1982,
- (b) whether the train was proceeding from Ahmedabad to Vijayapur;
- (c) whether Union Minister recently assured the House that all crossings will be manned; and
- (d) if so, what steps Government have taken to stop such accidents?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIA-MENTARY AFFAIRS (SHRI MALL-KARJUN): (a) In this accident 8 persons were killed and 15 injured.

- (b) Yes.
- (c) No.
- (d) Some of the measurues taken to prevent level crossing accidents are given below:
 - (i) Construction of road over/under bridges in replacement